

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (CAA) NO. 09/Chd/Hry/2017**

In the matter of :

Section 230 read with Section 232 and other applicable provisions of the Companies Act, 2013.

And

In the matter of scheme of arrangement between:

Quattro Global Services Pvt. Ltd & Ors.                      ...Applicant-companies.

Present: - Mr. Atul V. Sood, Advocate for applicant-companies.  
Mr. D.K. Singh, Official Liquidator, Chandigarh on behalf of  
Regional Director, Northern Region, New Delhi also.

The matter is adjourned to 29.09.2017 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

September 21, 2017

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